

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2839/2002
M.A.NO.2431/2002

(2)

Friday, this the 1st day of November, 2002

Hon'ble Shri Justice V.S.Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

1. Shri Mukesh
s/o Shri Azad Singh
r/o W-189/18, Sadar Bazar
Delhi Cantt.-10
2. Shri Ram Prasad
s/o Shri Bhola Nath
r/o 54/77 More Line Air Force
Palam, Delhi Cantt. 10
3. Suresh, s/o Late Shri Channu Lal
r/o WZ-1476, Tulsi Ram Bagichi
Near Punjab National Bank
Nangal Raya, New Delhi-46
4. Vijay Kumar
s/o Shri Deep Chander
r/o S/170/135
Village Zharela
Pucci Line, Delhi Cantt.-10

..Applicants

(By Advocate: Shri Anil Mittal)

Versus

1. Union of India
Ministry of Defence, Govt. of India
South Block, New Delhi
Through its Secretary
2. 31 Movement Control Unit
Air Force Station, Palam
New Delhi-10

..Respondents

O R D E R (ORAL)

Shri Justice V.S.Agarwal:

MA-2431/2002

MA-2431/2002 is allowed subject to just exceptions. Filing of joint application is permitted.

OA-2839/2002

Learned counsel for applicants seeks to withdraw the present application and states that if and when the

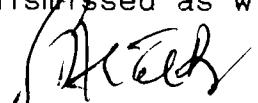
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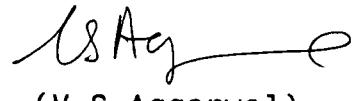
selection list is issued and there is any grievance, he would file a fresh application.

(3)

2. Allowed as prayed. Subject to aforesaid, OA is dismissed as withdrawn.


(S.A.T. Rizvi)

Member (A)


(V.S. Aggarwal)

Chairman

/sunil/